

No. **GOB(I) 1/2017**

HIGH COURT OF KARNATAKA,
BENGALURU,

DATE: 3RD JUNE, 2017

NOTIFICATION

The following transfer and postings of officers of Judicial Department in the cadre of District Judge, are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer and Present Charge	Charge to which posted
1	2	3
01	Sri. S.Y. Watawati District Judge, OOD, Additional Registrar General, High Court Bench at Kalaburagi.	Proposed for appointment as District Judge, OOD, Additional Registrar General, High Court Bench at Dharwad. (Vacant Post) (ON REQUEST)
02	Sri. Krishnaraj Bhimarao Asode, Additional District and Sessions Judge, Gadag	Proposed for appointment as District Judge, OOD, Additional Registrar General, High Court Bench at Kalaburagi.. (Vice Sri. S.Y.Watawati – transferred))

BY ORDER OF THE HON'BLE CHIEF JUSTICE,

Sd/-

(ASHOK G. NIJAGANNAVAR)
REGISTRAR GENERAL.

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for
favour of publication in the next issue of Gazette in Part-II, Section
2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru City, the Prl. Judge, Family Court, Bengaluru City and all the Prl. District and Sessions Judges working in the State
2. The Prl. District and Sessions Judge, Gadag with a request to make necessary arrangements for relief of Sri. K.B.Asode, Addl. District and Sessions Judge, Gadag.
3. The Officers concerned.
4. The Courts concerned.
5. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
6. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
7. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
8. The Accountant General in Karnataka, Bengaluru.
9. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
10. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Computers)/ Registrar (Review and Statistics)/Registrar (Admn.)/ Registrar (Infrastructure and Maintenance)/ Registrar (Recruitment).
11. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
12. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
13. The J.R.-cum-P.S. to the Hon'ble Chief Justice.
14. All the Private Secretaries to the Hon'ble Judges.

: 3 :

15. The Director, Karnataka Judicial Academy, Bengaluru.
16. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
17. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
18. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
19. The Section Officers of GOB-II/HCE/RSB/HVC/HCB/HCA-I/LCBS/HCL/Board Branch/LCA-I, II and III, Branches of this office.
20. Spare copies.